

PAPERS LAID ON THE TABLE

ANNUAL REPORTS (1964-65 AND 1965-66) OF THE INDIAN INSTITUTE OF TECHNOLOGY, DELHI AND RELATED PAPER

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : Madam, I beg to lay on the Table a copy each of the following papers :—

(a) Annual Report of the Indian Institute of Technology, Delhi, for the year 1964-65.

(b) Annual Report of the Indian Institute of Technology, Delhi, for the year 1965-66.

(c) Statement explaining the reasons for the delay in laying the Reports mentioned at items (a) and (b) above. [Placed in Library *See* No. LT-1874/67 for (a) to (c).]

I. ANNUAL REPORT (1964-65) OF THE INSTITUTE OF TECHNOLOGY, KHARAGPUR AND RELATED PAPER

II. ANNUAL REPORT (1966-67) OF THE INDIAN INSTITUTE OF TECHNOLOGY, KANPUR

III. ANNUAL REPORT (1966-67) OF THE INDIAN INSTITUTE OF TECHNOLOGY, BANGALORE

DR. TRIGUNA SEN : Madam, I also beg to lay on the Table a copy each of the following papers :

(a) Annual Report of the Indian Institute of Technology, Kharagpur, for the year 1964-65, together with a statement explaining the reasons for the delay in laying the Report. [Placed in Library. *See* LT-1875/67.]

(b) Annual Report of the Indian Institute of Technology, Kanpur, for the year 1966-67. [Placed in Library. *See* No. LT-1873/67.]

(c) Annual Report of the Indian Institute of Science, Bangalore, for the year 1966-67. [Placed in Library. *See* No. LT-1876/67.]

THE INDIAN ADMINISTRATIVE SERVICE (APPOINTMENT BY PROMOTION) FOURTEENTH AMENDMENT REGULATIONS, 1967

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : Madam Deputy Chairman, I beg to lay

on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy of the Ministry of Home Affairs Notification G. S. R. No. 1419, dated the 16th September, 1967, publishing the Indian Administrative Service (Appointment by Promotion) Fourteenth Amendment Regulations, 1967. [Placed in Library. *See* No. LT-1535/67.]

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE UNION TERRITORY OF MANT-PUR FOR 1967-68

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) : Madam Deputy Chairman, I beg to lay on the Table a statement showing Supplementary Demands for Grants for expenditure of the Union Territory of Manipur for the year 1967-68.

ANNOUNCEMENT *RE* GOVERNMENT BUSINESS

THE LEADER OF THE HOUSE (SHRI JAISUKHLAL HATHI) : Madam Deputy Chairman, I beg to announce that Government business in this House for the week commencing 11th December, 1967 will consist of :—

(1) Discussion on the Report of the University Grants Commission for 1965-66, on a motion to be moved by the Minister of Education

(2) Discussion on the activities of CIA in the country and internal security of the country on motions to be moved by Shri Bhupesh Gupta and Shri H. C. Mathur respectively.

(3) Consideration and passing of—

(i) The Industrial Disputes (Amendment) Bill, 1967.

(ii) The Special Marriage (Amendment) Bill, 1967.

(hi) The Oaths Bill, 1967.

(iv) The Haryana State Legislature (Delegation of Powers) Bill, 1967.